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## (2025) 10 KAR CK 0016

## Karnataka HC

**Case No:** Criminal Petition No. 11701 Of 2025 (439(Cr.PC) / 483(BNSS))

Arpith **APPELLANT** 

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State Of Karnataka Panambur

**RESPONDENT** Police Station

Date of Decision: Oct. 27, 2025

Hon'ble Judges: Shivashankar Amarannavar, J

Bench: Single Bench

Advocate: Shervil Adappa, B Pushpalatha

Final Decision: Dismissed

## **Judgement**

Shivashankar Amarannavar, J

- 1. Learned counsel for petitioner files a memo seeking withdrawal of the petition. The memo reads thus:
- "I the undersigned counsel for the petitioner would like to withdraw the above-mentioned criminal petition as not pressed. The same may be taken on record in the interest of justice and equity."
- 2. In view of the memo, petition is dismissed as not-pressed.